

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Petition No. 104/GT/2012

Date: 09.09.2013

To,

Executive Director (Commercial),
NTPC Ltd, NTPC Bhawan,
Core-7, Scope Complex, 7,
Institutional area, Lodhi Road,
New Delhi-110003

Sir,

Subject: Petition No. 104/GT/2012: Approval of tariff of Vindhyachal Super Power Station Stage-IV (2X500 MW) for the period from the date of its commercial operation of Unit to 31.3.2014.

Ref: This office letter dated 22.7.2013 in Petition No. 104/GT/2012

With reference to our letter dated 22.7.2013. You were called up to file additional submissions latest by 2.8.2013. It is noticed that no compliance has been made by you in respect of the said letter. In view of this, i am directed to inform you that time for filing the additional information is granted upto 19.9.2013 as a last chance. The information sought for by our letter 22.7.2013 shall be filed by 19.9.2013 with copy to the respondents, failing which matter will be placed before the Commission for orders.

Yours faithfully,

Sd/-
B. Sreekumar
Deputy Chief (Law)